

(a) whether the construction work on National Highway between Pasrata and Narayanpur in Khagaria District of Bihar is going on for the last many years and has not been completed so far;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken for early completion of the work for the smooth flow of traffic?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) to (c) No, Sir. All the works sanctioned for improvement of this section earlier under the regular development programme have been completed. However, flood damage repair works sanctioned during the last financial year are in progress. These are likely to be completed by June, 1990.

[English]

#### **Arappuzha Bridge in Kerala**

6637. PROF. SAVITHRI LAKSHMANAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have approved the proposal to construct Arappuzha bridge in Kerala at the first reach of Kozhikode bye-pass; and

(b) if so, the total amount sanctioned for the construction?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). The work of construction of Arappuzha bridge is provided in the Annual Plan 1990-91 at an estimated cost Rs. 500.00 lakhs and the Technical proposal received from the State Government has been approved.

[Translation]

#### **Pilgrimage to Hinglaj Mata's Temple**

6638. KUMARI UMA BHARATI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the location of Hinglaj Mata's temple in Pakistan;

(b) whether Hindu pilgrims are allowed to go there;

(c) if so, the number of Hindu pilgrims who have visited that temple since independence; and

(d) if not, the steps taken by Government to get the temple opened to Hindu pilgrims?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Hinglaj Mata's temple is located in District Lasbela (Balochistan) in Pakistan.

(b) to (d) Government have requested the Government of Pakistan to open up more shrines, including Mata Hinglaj's temple, to pilgrims from India and the matter remains under the latter's consideration.

[English]

#### **Construction and Improvement of National Highways in Punjab**

6639. SHRI KAMAL CHAUDHRY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total kilometres of National Highways constructed, improved, and repaired in Punjab during the year 1989-90; and

(b) the expenditure incurred thereon?

**THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN):** (a) and (b). No new construction of National Highways was undertaken during 1989-90. However, improvements by way of strengthening the carriageway in 85 kms. provision of paved shoulders in 32.88 km. and raising of road level in 1.5 km., were completed during the year. The entire length of 973 kms. of the National Highways was maintained and repaired to the required standards, keeping in view the traffic intensity as well as the availability of funds. During the year, expenditure of Rs. 26.16 crores and Rs. 4.5 crores respectively has been reported by Punjab P.W.D. for development and maintenance of the National Highways.

**Pesticides Insecticides in the Schedule to the Insecticides Act 1968**

6640. SHRI RAMDAS SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the insecticides, fungicides, herbicides which were in the schedule to the Insecticides Act, 1968 since its enactment and have been granted registration certificate by the Registration Committee of the Central Insecticides Board during the last three years; and

(b) the names of the insecticides, fungicides and herbicides which are pending before the Registration Committee of the Central Insecticides Board for inclusion in the schedule and also which are pending for grant of registration certificate before the Registration Committee under sections 9 (3) and 9 (3B) of the Insecticides Act along with the names of the parties, product-wise?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF**

**AGRICULTURE (SHRI NITISH KUMAR):**

(a) Names of the insecticides including fungicides and herbicides which are in the schedule to the Insecticides Act, 1968 (upto date) are given at Annexure-I [Placed in Library. See LT No. 1002/90]. Name of the insecticides, fungicides, herbicides which were in the schedule to the Act since its enactment and have been granted registration certificate by the Registration Committee during the last three years are given at Annexure-II [Placed in Library. See LT No. 1002/90].

(b) No application pertaining to insecticides including fungicides and herbicides is pending before Central Insecticides Board for their inclusion in the Schedule to the Insecticides Act, 1968.

List of insecticides including fungicides and herbicides in respect of which applications for registration under section 9 (3) and 9 (3B) pending before the Registration Committee is placed at Annexure-III [Placed in Library. See LT No. 1002/90] A and III [Placed in Library. See LT No. 1002/90] B respectively. Names of the applicants product wise are also mentioned therein.

**Telephone Connections in Ghaziabad Telephone Exchange**

6641. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the backlog in telephone connections provided in Ghaziabad under each category as on 31 March, 1990; and

(b) the tentative programme for coverage by the end of current year in each category?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA):** (a) The number of